(b) if so, the details aiid names or States to whice the supDJies are being sent?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) No firms under the names M/s. Associated Chem. and Associated Traders, Kirti Nagar, Delhi are licensed to manufacture drugs by the Drug Control Department of Delhi Administration,

M/s. Associated Pharma, Kirti Nagar, New Delhi j_s licensed to manufacture drugs under the Drugs and Cosmetics Act and Rules by the Drug Control Department of Delhi Administration. During routine inspections random checking of records of the firm did not reveal that the firm had manufactured and drug not having full formulation. No instance of sub-standard medicines having been despatched to State Governments had come to the notice of the officers of the Drug Control Department of Delhi Administration during their inspections. The firm has further stated that they had not despatched any drug to any State Government during the last two years.

(b) Does not arise.

Medicines manufactured by M/s. Associated Pharma etc.

3156. SHRI RAM BHAGAT PASWAN; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the names of medicines being manufactured by M/s. Associated Pharma, Associated Chem. and Associated Traders, Kirti Nagar, Delhi;
- (b) whether Government have approved their price list and whether they are maintaining the price list thereof; and
- (c) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) No firms under the names M/s. Associated Chem and M/s. Associated Traders, Kirti Nagar, Delhi are licens-

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ed to manufacture drugs by the Drug Control Department of Delhi Administration. M/s. Associated Pharma, Kirti Nagar, New Delhi is however, licensed toi manufacture drugs under the Drugs and Cosmetics Act and Rules by the Drug Control Department of Delhi Administration. The Names of medicines allowed to be manufactured by M/s. Associated Pharma Kirti Nagar, New Delhi on their licences on forms 25 and 28 are enclosed at Statements 1 and II respectively. [See Appendix CXXVIII Annexure No. 112].

(b) and (c) Th_e Prices of Drugs are regulated under the Provisions of Drugs (Prices Control) Order, 1979, issued by the Ministry of Chemicals and Fertilisers. Price lists maintained by the firm are enclosed at Statements I and II. [See Appendix CXXVIII Annexure No. 113].

Malda town Railway Station

- 3157. SHRI ROBIN KAKATI: Will the Minister of RAILWAYS be pleased to state:
- (a) what i_s the estimated amount for expansion and development of Malda town Railway Station for the years 1983-S4 and the amounts spent in 1980-81, 1981-82 and 1982-83 respectively;
- (b) the number of officers and employees in Malda town Railway Station in 1980 and at the end of October, 1983; and
- (c) what are the new schemes in operation at present for the development and expansion of Malda town Railway Station?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C K. JAFFAR SHARIEF): (a) to (c) The information i_s being collected and will be laid on the Table of the Sabha.

Gauhati Railway Station

- 3158. SHRI ROBIN KAKATI: Wil the Minister of RAILWAYS be pleased to state:
- (a) the total expenditure incurred foi the development and expansion of Gauhat Railway Station for the years 1980-81 1981-82 and 1982-83 respectively; and

(b) the amount estimated for the development and expansion of Gauhati Railway Station for the year 1983-84?

Written Answers

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THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) The total expenditure incurred for the development and expansion of Gauhati Railway Station for the years 1980-81, 1981-82 and 1982-83 is as under:—

Year	-1,0=1	Amount spent
1980-81		Rs. 43,000
1981-82		Rs. 50,000
1982-83		Rs. 2,68,000

(b) The expenditure expected to be incurred during 1983-84 for the development and expansion of Gauhati Railway Station building in 1983-84 i_s expected to be approximately Rs. 2.82 lakhs. This excludes the cost of yard remodelling in connection with provision of new Broad Gauge line upto Gauhati

Complaints from States in regard to nonsupply of essential commodities

- 3159. SHRI ROBIN KAKATI: Will the Minister . of FOOD AND CIVIL SUPPLIES be pleased to state:
- (a) the names of the States who have in recent months complained that essential commodities are not being suppffed by Slate Trading Corporation fully and timely to them for distribution in time; and
 - (b) if so, the action taken in this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTROWICS AND IN THE MINISTRY OF TOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): (a) and (b) The-States of Andhra Pradesh, Tamil Nadu, Kerala, Karnataka, West Bengal, Orissa and Madhya Pradesh had requested for extension of time to lift their back-log to edible oils for the last oil years 1982-83. The lifting of the back-log of 1,08,370 Mts. of edible oils was permitted by the

Government in the case of these States till the end of November, 1983.

to Questions

KiijJdani Express

3160. SHRI CHANDAN K. BAGCHI Will the Minister of RAILWAYS be pie ed to state;

- (a) what step_s Government ^{are} taking to improve the services in the Rajdhani Express between New Delhi and Howrah;
- (b) whether Government have any plan to increase the frequency of the Rajdhani Express; and
 - (c) if so, what are the details thereof?

THE MINISTER OF -STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) The services are generally satisfactory. More intensive inspections are being carried out to improve the service further.

- (b) Not in the near future.
- (c) Doe_s not arise.

दिल्ली बाढ़ नियन्त्रण विभाग द्वारा शुरू की गई बाढ़ नियंत्रण योजनाएं

- ,3161. श्री हरी शंकर भाभड़ाः क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या पिछले तीन वर्षों के दौरान दिल्ली बाढ़ नियंत्रण विभाग ने दिल्ली तथा इसके निकटवर्ती क्षेत्रों में आने वाली बाढ़ को रोकने के लिए क्या उपाय किये हैं:
- (ख) प्रलयेक वर्ष के दौरान कितनी कितनी राशि खर्च की गई :
- (ग) क्या यह सच है कि सरकार को उक्त विभाग के कार्यकारण में अतिय-मितताओं के संबंध में शिकायतें प्राप्त हुई हैं; और
- (घ) यदि हां, तो इस संबंध में क्या कार्यवाही की गई है ?